

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
IB-582/ND/2020
New IA/3570/2024

IN THE MATTER OF:

Sparta Global Projects Pvt. Ltd.

.....Applicant

Vs.

Kugd Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 19.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **12.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)